

## HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 2695 / Checker

Bilaspur, dated 12 February, 2024

**III-6-4/2023** (Mines & Minerals Act)

Copy of Government Notification F. No. 1464/4310/XXI-B/C.G./2024 dated 09-02-2024 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur with regard to notify the Court of Sessions Judge, Surajpur as a Special Court for trial of cases filed under the Mines and Minerals (Development and Regulation) Act, 1957 for Civil District – Surajpur is forwarded to :-

- 1) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 17) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 20) The District and Sessions Judge, Surajpur with reference of your office memo no. 1257, dated 04-11-2023 **for information and necessary action.**
- 21) The Additional Registrar (Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur for information.
- 26) The Dy. Registrar, O/o Registrar General/District Establishment Section, High Court of Chhattisgarh, Bilaspur for information.
- 27) Section Officer/Incharge, Court Manager/Accounts/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section, High Court of Chhattisgarh, Bilaspur for information.
- 28) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement on the official website to this High Court.

14/12/24  
(Sudhir Kumar)  
Registrar General

GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dated .02.2024

F.No. 1464/4310/XXI-B/C.G./2024, - In exercise of the powers conferred by sub-section (1) of Section 30B of the Mines and Minerals (Development and Regulation) Act, 1957 (No. 67 of 1957), the State Government, with the concurrence of the High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 16833/III-6-4/2023(Mines and Minerals Act) Bilaspur. Dated 15<sup>th</sup> December, 2023, hereby, notifies the Court of Sessions Judge, Surajpur as Special Court for trial of cases filed under the Mines and Minerals (Development and Regulation) Act, 1957 for Civil District, Surajpur.

By order and in the name of the  
Governor of Chhattisgarh,

(Rajnish Shrivastava)  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

En.No. 1465/4310/XXI-B/C.G./2023  
Copy to:

Raipur, Dated /02/2024

09 FEB 2024

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. No. 16833/III-6-4/2023(Mines and Minerals Act) Bilaspur, Dated 15<sup>th</sup> December, 2023,
  2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
  3. Secretary, Government of Chhattisgarh, Mineral Resources Department, Mantralaya, Raipur,
  4. District and Sessions Judge, Surajpur,
  5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
  6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
  7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),
- for information and necessary action.

(Shahabuddin Qureshi)  
Additional Secretary

Government of Chhattisgarh  
& Law & Legislative Affairs Department